

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3486
ANSWERED ON:20.03.2001
DEVELOPMENT OF SLUMS IN ORISSA
ANANTA NAYAK

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the details of the Slum Development Programmes implemented in various cities of various States, during Eighth and Ninth Five Year Plan, State-wise and City-wise;
- (b) the amount allocated and spent on the development of slums in various States, particularly in Orissa during the Eighth Five Year Plan; and
- (c) the amount earmarked for the purpose during the Ninth Plan and released out of that, State-wise?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a): The implementation and development of slums is a State subject and State Governments formulate specific plans, programmes and schemes for development of slums in various cities as per their priorities and make necessary provisions therefore in their respective State Plans. However, with a view to ameliorate the living conditions of the slums a programme known as National Slum Development Programme (NSDP) was sponsored at National Level in August, 1996 to provide Additional Central Assistance (ACA) to the States/UTs for the development of the urban slums. Prior to this the Environmental Improvement of Urban Slums (EIUS) which was initially operative since 1972, its scope was enlarged in 1974 and was made as an integral part of the Minimum Needs Programme and was transferred to the State Sector in April, 1974.

Under National Slum Development Programme (NSDP) the aim is to provide physical amenities like water supply, storm water drains, community bath, widening and paving of existing lanes, sewers, community latrines, street light, etc. Community Infrastructure: Provision of Community centres to be used for pre-school education, non-formal education, adult education, recreation activities etc. Social Amenities like pre-school education, non-formal education, adult education, maternity, child health and Primary health care including immunisation etc. Further the scheme has a component of Shelter Upgradation or construction of new houses (including EWS) as may be required. Not less than 10% of the allocation to States under this assistance shall be utilised for construction and/or upgradation of houses for the urban poor.

(b): The amount allocated and amount spent in respect of all States including Orissa during the Eighth and Ninth Five Years Plan is given in Annexure-I.

(c): The State-wise amount earmarked and released for the purpose during the Ninth Five Year Plan is as given in Annexure-II.

ANNEXURES REFERRED TO IN REPLY TO PART (b) AND (c) OF LOK SABHA UNSTARRED QUESTION NO.3486 FOR 20.3.2001

ANNEXURE-I

DETAILS OF TOTAL ADDITIONAL CENTRAL ASSISTANCE(ACA) ALLOCATED/RELEASED TO STATES AND SPENT BY THE STATES UNDER NATIONAL SLUM DEVELOPMENT PROGRAMME (NSDP)

VIIIITH 5 YRS PLAN		IX FIVE YEAR PLAN FROM 1997-1998 TO TILL DATE					RS. IN LAKHS	
SL. NO.	NAME OF THE STATE/UT	1996-97 A+R	1997-98 A+R	1998-99 A+R	1999-2000 A+R	2000-01 RELEASE	GRAND TOTAL	AMOUNT SPEND
ONLY UPTO FEB.2001								
1.	ANDHRA PRADESH	2297.00	2205.00	2842.00	3575.00	888.89	11807.89	6217.00

2.	ARUNACHAL PD.	11.00	88.00	88.00	110.00	25.40	322.40	274.56
3.	ASSAM	222.00	207.00	253.00	281.00	79.80	1042.80	300.81
4.	BIHAR	1891.00	1818.00	2425.00	2668.00	685.30	9487.30	6804.00
5.	GOA	44.00	88.00	12.00	110.00	27.99	281.99	0.00
6.	GUJARAT	1427.00	1368.00	2292.00	2013.00	1006.50	8106.50	5468.60
7	HARYANA	365.00	429.00	514.00	565.00	141.10	2014.10	1715.20
8.	HIMACHAL PD.	50.00	88.00	168.00	106.00	27.65	439.65	300.00
9.	J & K	326.00	374.00	590.00	725.00	175.49	2190.49	0.00
10.	KARNATAKA	1264.00	1485.00	2112.32	2174.00	512.99	7548.31	7548.31
11.	KERALA	727.00	847.00	929.00	1028.00	258.68	3789.68	0.00
12.	MADHYA PADESH	1480.00	1738.00	2192.00	2088.00	1047.84	8545.84	7007.08
13.	MAHARASHTRA	3567.00	4191.00	5713.00	5831.00	1248.58	20550.58	800.00
14.	MANIPUR	45.00	88.00	100.00	110.00	28.78	371.78	92.24
15.	MEGHALAYA	40.00	88.00	88.00	110.00	28.55	354.55	68.37
16.	MIZORAM	34.00	88.00	88.00	110.00	27.99	347.99	347.99
17.	NAGALAND	24.00	88.00	88.00	122.00	28.55	350.55	180.55
18.	ORISSA	450.00	528.00	560.00	727.00	339.00	2604.00	1248.75
19.	PUNJAB	705.00	825.00	904.00	994.00	251.39	3679.39	921.00
20.	RAJASTHAN	1049.00	1232.00	1349.12	1479.00	376.50	5485.62	3395.79
21.	SIKKIM	3.00	88.00	92.00	88.00	25.40	296.40	0.00
22.	TAMIL NADU	1905.00	2233.00	2674.00	2711.00	2259.17	11782.17	8875.00
23.	TRIPURA	39.00	88.00	90.00	110.00	110.00	437.00	327.00
24.	UTTAR PRADESH	3128.00	3674.00	3674.00	4026.50	2225.90	16728.40	12780.47
25.	WEST BENGAL	2469.00	2893.00	3101.00	4093.00	3768.00	16324.00	12556.00

A = ALLOCATION
R = RELEASE

ANNEXURE-II

NATIONAL SLUM DEVELOPMENT PROGRAMME

STATE-WISE AMOUNT ALLOCATED AND RELEASED DURING THE IXTH FIVE YEAR PLAN

(RUPEES IN LAKHS)

S.NO.	NAME OF THE STATE (FROM 1997-2001)	AMOUNT ALLOCATED (UPTO FEBRUARY 2001)	TOTAL AMOUNT RELEASED
1.	ANDHRA PRADESH	13345.00	9510.89
2.	ARUNACHAL PD.	420.00	311.40
3.	ASSAM	1192.00	820.80
4.	BIHAR	9293.00	7596.30
5.	GOA	420.00	237.99
6.	GUJARAT	7686.00	6679.50
7	HARYANA	2113.00	1649.10
8.	HIMACHAL PD.	420.00	389.65

9.	JAMMU & KASHMIR	2527.00	1864.49
10.	KARNATAKA	7756.00	6284.31
11.	KERALA	3914.00	3062.68
12.	MADHYA PADESH	7538.00	7065.84
13.	MAHARASHTRA	19639.00	16983.58
14.	MANIPUR	420.00	326.78
15.	MEGHALAYA	420.00	314.55
16.	MIZORAM	420.00	313.99
17.	NAGALAND	420.00	326.55
18.	ORISSA	2553.00	2154.00
19.	PUNJAB	3796.00	2974.39
20.	RAJASTHAN	5648.00	4436.62
21.	SIKKIM	420.00	293.40
22.	TAMIL NADU	10329.00	9877.17
23.	TRIPURA	420.00	398.00
24.	UTTAR PRADESH	16664.00	13600.00
25.	WEST BENGAL	14128.00	13855.00